

Annexure 1														
Name of the Corporate debtor: M/s. Chadalavada Infratech Ltd ; Date of commencement of liquidation: 11.04.2022; List of stakeholders as on : 29.03.2023														
List of Secured financial creditors														
S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted					Amount of claim rejected	Amount of claim under verification	Remarks if any		
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest				% share in total amount of claims admitted	
1	State Bank of India	1	20.05.2022	2,65,58,52,674	2,65,42,42,202	Form D	Details given below	Yes	Details given below	60.26	-	-	16,10,472.00	-
	Sub Total			2,65,58,52,674	2,65,42,42,202					60.258	-	-	16,10,472.00	-

Details of Security Interest: A. Primary Security: Pari-passu first charge on entire current assets of company along with other working capital lenders in the consortium. B. Collateral Security: (1). Land admeasuring Ac 4.915 Cents in Survey No.14/1 (Ac.2.49 cents) & 15 (Ac 2.425 cents) situated at Mangamuru Village, S.N. Padu Mandal, Prakasam District,(A.P) belonging to Sri Ch. Adeiah, S/o Sri Venkata Swamy (2) Land admeasuring Ac 4.05 Cents in Survey No.16 (Ac.1.54 cents), 17 (Ac 1.43 cents), 18 (Ac 1.08 cents) situated at Mangamuru Milage, S.N. Padu Mandal, Prakasam District, (A.P) belonging to Smt. Ch. Varalakshmi W/o Sri.Ravindra Babu (3) Residential building with D.No.37-1-413, Plot no.20,Sy No. 57/2 Ram Nagar 7th line, Ongole (A.P)Admeasuring 500 Sq Yds belonging to Sri G.Subbarao S/o Jalaiah and Smt. G Narayanamma (4) Residential building with D.No.5-356, Alluri Sitaramaraju Street, Ongole, (A.P) admeasuring 21 6.80 Sq Yds belonging to Shri M. Haranadha babu S/o.Pramadhamaiah (5) Land with S: No 43/2 at Summer Storage Tank, By pass road Cheruvukommapatem Village, Prakasam Dist, (A.P) admeasuring 1355.20 Sq Yds belonging to Shri Ch.Adeiah S/o.Sri Venkata Swamy (6) Land at S. No 43/3,49/1,49/2,Plot No.55,56,57 at Summer Storage Tank, By pass road, Cheruvukommapalem village, Prakasam Dist,(A.P) admeasuring 720 Sq Yds belonging to Shri Ch.Adeiah S/o Sri Venkata Swamy (7) Vacant land at S. No 61/1, 62/1 & 62/2, Near Church, Peller village, Ongole,(A.P) Mandal, admeasuring 600 Sq Yds belonging to Sri.G Subbarao S/o Jalaiah (8) Vacant land at S. No 188/4, 188/4A1, Near S.S.N.PG College, By pass Road, Pelturu Vilge,Ongole,(A.P) Mandal admeasuring 2274.80 Sq Yds belonging to Shri G Subbarao S/o Jalaiah (9) Land at S. No 224/1,225/1,Plot No's 41 & 74,Mamidipalem village, Vengamukkapalem, panchayat,Prakasam, Dist (A.P) admeasuring 541.30 sq yds belonging to Shri Ch. Adeiah S/o SriVenkata Swamy (10) Residential Building No 2-163, with Block No.2,Sy.No 254 situated at Mangamuru village, SN padu Mandal, Prakasam Dist,(A.P) admeasuring 448 Sq yds belonging to Sri Ch. Adeiah S/o Ch. Venkata Swamy (11) Ag. Form House Plot No. C-31 & C-32, S.No.255/1,255/2, 253 (part), 256 (Part) & 257 (Part) Dayalsardens, Chilkoor village. Moinabad Mandal. RR Dist,(telangana State) belonging to Shaik Alli Saheb, S/o Sri Meera Saheb admeasuring 800 Sq. Yds (12) Ag. Form House Plot No.C-30 & C-32A, S. No.194/A, 194/E, 257 & 259, Chilkoor Villaage, Moinabad Mandal, RR Dist (telangana State)belonging to Shaik Alli Saheb, S/o Sri Meera Saheb admeasuring 800 Sq Yds (13) Ag. Form House Plot No. A- 90 &A92, S.No255/1,255/2, 253(Part), 256(Part), 257(Part), Dayal Gardens Chitkoor village, Moinabad Mandal, RR Dist.(Telangana State) belonging to Shaik Alli Saheb, S/o Sri Meera Saheb admeasuring 800 Sq. Yds (14) Agricultural Land admeasuring Ac 14.06 Guntre (Ac 14.15 cents) in Sy. Nos. 349/A/1 ,2,3, 349/A/1, 349/Vuu/2 and 349/Vu/3 situated at Velimela village and Sy. Nos. 348/A, 347/E/1, 349/A/1, 349/A/1, 347/E/2,348/AA/1, 347/E/2,348/AA/1, 347/E/3, 348/AA/2, 349/A situated at Chanduguda, Velimela village, RC Puram Mandal,Medak Dist (Idangana State) standing in the name of Smt.T. Padmavathi, W/o Sri T. Devender (15) Land admeasuring Ac 2.38 Guntas (Ac 2.95 cents) in Sy. Nos. 330/EE situated at Kondakal Millage,Shankarpally Mandal, Ranga Reddy Dist.(telangana State) standing in the name of T. Pavan, D/o Devender (16)Dry Agr. Land admeasuring Ac 0.56 1/4 Cents in S.No 189/A situated at Narcing village (Facing to O R R Junction), Rajendranagar Mandal of Rangareddy district (telangana state) standing in the name of Shri T, Devender, S/o Chittiaiah (17)Land admeasuring Ac 3.00 Cents in Sy. No 189/A situated at Narsing village, at ORR junction,Rajendranagar Mandal of Rargareddy district (AP)standing in the name of Smt. T. Padmavathi, T. Pavan, T. Sri Ganesh and T. Yugandhar (18) Land admeasudng Ac 22.31Cents in Sy. No 251-B3, 251-A1, 251-B3, 251-B3, 250-M3, M1 and 251-M3 situated at Therennapalli, Panchayat; side of Govt Degree College, Tadipatri, Ananthapur Dist. A.P standing in the name of Mr. K. Ramesh Reddy (19) Vacant land belonging to Sri.K.Suresh Reddy admeasuring 2.65 cents ie12,826 sq.yards at 11th ward, within Nadalapadu village fields within SRD Tadipatrt (A.P) and RD of Ananthapuram belong to Sri.K.Suresh Reddy (20) Open Land admeasuring Ac 4.50 in Sy. No. 11, 16th Ward, Pappuru Road, Sreenivasapuram, Tadipatri Municipal Area, Tadipatri, Ananthapur District, AP belonging to Shri. K. Ramesh Reddy, S/o K. Ranga Reddy.